गए आन्दोलन के दौरान क्षतिग्रस्त हुई दिल्ली परिवहन निगम की बसों की संख्या क्या है ;

(ख) इससे दिल्ली परिव**हन** निगम को कितने रुपये की हानि हुई; **ग्रौर**

(ग) सरकार इस हानि को किस प्रकार पूरा करने का विचार रखती है तथा दिल्ली परिवहन निगम को भविष्य में इस प्रकार की हानि न हो यह सुनिश्चित करने के लिए सरकार ने क्या कदम उठाये हैं?

जल संसाधन मंत्री, साथ में जल-भूतल परिवहन मंत्रालय का ग्रतिरिक्त प्रभार) (थी मनुभाई कोटाड़िया):(क):मंडल आयोग की रिपोर्ट के कार्यान्वयन के विरोध में छात्रों द्वारा किए गए ग्रान्दोलन के दौरान लगभग 3290 वसें क्षतिग्रस्त हई थीं।

(ख) दिल्ली परिवहन निगम के अनुसार इस क्षति के कारण लगभग 1.02 करोड़ रु० का नुकसान हुस्रा है।

(ग) नुकसान की भरपाई करने के लिये ग्रावश्यक बजटगत सहायता प्रदान करने हेतु कार्यवाही शुरू कर दी गई है। ग्रगर भविष्य में कभी भी ऐसे ग्रवसर उत्पन्न हुए तो कानून और व्यवस्था प्राधिकारियों को ग्रावश्यक सहायता प्रदान करने के लिये कहा जाएगा।

791. {*Transferred to the 8th Pakistan* 1991]

Views of U. S. Ambassador to Pakistan on Kashmir issue

792. SHRI BHUVNESH CHATURVEDI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware of the reported letter of U. S. Ambassador in Pakistan, Mr. Robert Jakely, written recently to Sardar Abdul Qayyum of occupied Kashmir that plebiscite as per UN resolution was no longer relevant;

and

(b) if so, the reaction of Government in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Government have noted the press reports about the contents of a letter written by the U. S. Ambassador in Pakistan to the so-called President of Pakistan occupied Kashmir, Sardar Abdul Qayyum.

(b) Government have repeatedly reiterated its well-known position that the state of Jammu & Kashmir is an integral part of India.

NRIs returning from the Gulf

793. DR. YELAMANCHILI SIVAJI: Will the Minister of EXTERNAL AF-FAIRS be pleased to state:

(a) the number of NRIs who have come back from the Gulf in the wake of the crisis there;

(b) what steps have been taken to rehabilitate them; and

(c) the number of those who have been rehabilitated and the place where they are residing, State-wise?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Approximately 1, 50, 000 Indian nationals, most of whom had nonresident status, have been repartriated from Iraq and Kuwait.

(b) and (c) The evacuees from Iraq and Kuwait have not yet been rehabilitated by the Government.

Projects of Andhra Pradesh pending for environmental clearance

794. DR. YELAMANCHILI SIVAJI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to State; what are the pending projects proposed by Government of Andhra Pradesh for environmental clearance; since when ihose are pending and at What stage of consi-| deration these are?